DIVISION BENCH **ITEM NO. 124**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

MA No. 9/2022 IN CP No. 14/ALD/2022

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI SUBRATA KUMAR DASH,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November, 2022, 02:30 pm

NAME OF THE COMPANY	**HARISH BHARDWAJ V/S VIPRAM AGRI INDUSTRIES PVT LTD & ORS**
UNDER SECTION	**241/242 OF COMPANIES ACT 2013**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE. : *For the Petitioner*

NONE : *For the Respondent*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 15th February, 2023.

—Sd—

Dr. R.C. Srivastava
(Court Officer)

30th November, 2022

Priya Agarwal
(Stenographer)